

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 21st April 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMONY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Office Notes**

**Video Conference**

**21st April 2021**

**ORDER**

**CP/127/KOB/2019**

Learned counsel for the petitioners Shri Bijoy P. Pulipra appeared through VC. Learned counsel for R1 to R3 Shri S. Eshwar, learned counsel for R4 Shri Gokul R and learned counsel for R5 Shri Zibi Jose appeared through VC.

Adjourned to **27.05.2021 at 2.30 pm for hearing (part heard).**

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)

*the case is  
adj. to 16.6.21  
due to covid 19  
lock down  
in case no again  
issued to 20.7.21  
due to lock down  
21*